

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

Contempt Petition 37 of 2017 in OA 295/2017
This the 22nd day of February, 2018

C O R A M :

HON'BLE DR K B SURESH, JUDICIAL MEMBER
HON'BLE SHRI K N SHRIVASTAVA, ADMINISTRATIVE MEMBER

- 1 Uddayan Laxmanbhai Agrawal,
Son of Shri Laxmanbhai Agrawal,
Aged about 51 years Working as Peon
- 2 Dasrath Revabhai Shah,
Son of Shri Revabhai Shah,
Aged about 48 years, Working as Peon.
- 3 Smt Bhartiben Gopalkumar Rana,
Wife of Gopalkumar Rana,
Aged about 48 years, Working as Peon.
- 4 Yogesh Ishwarbhai Parmar,
Son of Shri Ishwarbhai Parmar,
Aged about 46 years, Working as Peon.
- 5 Pavan Dilipbhai Brahmbhatt,
Son of Shri Dilipbhai Brahmbhatt,
Aged about 36 years, Working as Peon.
- 6 Girish Aljibhai Chauhan,
Son of Shri Aljibhai Chauhan,
Aged about 50 years, Working as Farash
- 7 Baldev Mangaldas Shah
Son of Mangaldas Shah,
Aged about 47 years, Working as Farash
- 8 Shiva Narman Pradhan,
Son of Shri Narman Pradhan,
Aged about 59 years, Working as Chowkidar
- 9 Baldev Amrabhai Meraiya,
Son of Shri Amrabhai Meraiya,
Aged about 43 years, Working as Chowkidar.

All Working as:
Group D employees under
The Deputy Director General,
Government of India,

Ministry of Statistics & Programme Implementation,
National Sample Survey Office,
Data Processing Centre, 3rd Floor,
“A” Wing, Navadeep House, Ashram Road,
Ahmedabad – 380 014.

Residing at:

All C/o. I-308 Shrinand Nagar-Part IV,
Jain Derasar, Sonal Cinema Road,
Vejalpur,
Ahmedabad 380 051.

... Applicants

By Advocate Shri A L Sharma/Himanshi Balodi

V/s

- 1 Shri T.C.A. Anant,
The Secretary, Ministry of Statistics
& Programme Implementation,
Sardar Patel Bhavan, Sansad Marg, New Delhi – 110001.
- 2 Shri Ajay Narayan Jha,
The Secretary, Ministry of Finance,
Department of Expenditure, North Block,
Loknayak Bhavan, New Delhi – 110001.
- 3 Shri Debi Prasad Mondal,
The Director General/Chief Executive Officer,
Ministry of Statistics & Programme Implementation,
National Sample Survey Office, D-Block, 1st Floor, Sankhiyiki Bhawan,
GPOA Building at CBD Shahdara, Near Karkardooma Court,
Delhi – 110032.
- 4 Shri T K Saha,
The Additional Director (General),
Data Processing Division (HQ), National Sample Survey Office,
Mahalanobis Bhavan, 164, G.L.T.Road, Kolkata – 700108.
- 5 Shri Naresh Kumar Sharma,
The Dy. Director General, Government of India,
Ministry of Statistics & Programme Implementation,
National Sample Survey Office,
Data Processing Centre, 7th Floor, Lilamani Corporate Heights,
Opposite BRTS Bus Stop, Vadaj,
Ahmedabad – 380013.

... Respondents

By Advocate Ms R R Patel

O R D E R (ORAL)

Per Hon'ble Dr K B Suresh, Member (J)

- 1 Ms R R Patel, Learned counsel for respondents seeks one weeks' time for completing the process of compliance.
- 2 At this point of time the Ms Himanshi Balodi, Learned counsel for applicant submits that the CP may be dismissed.
- 3 Accordingly, CP-37/17 is dismissed. Notices discharged.

(K N Shrivastava)
Member(A)

(Dr. K B Suresh)
Member(J)

abp